

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. L-1/250/2019/CERC

Dated: 26.04.2023

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2023.

The Commission has issued the Draft Central Electricity Regulatory Commission(Sharing of Inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2023 on 17.03.2023. The last date of inviting comments/objections/suggestions was upto 17.04.2023.

2. It has been decided to hold a public hearing on the above subject on **01.05.2023 at 10:30 AM** as per the details given below: -

Date	Venue	Timing	Invitee
01.05.2023 (Monday)	“CERC Court Room” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	10.30 AM	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs / Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms/ /any other organizations

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 01.05.2023 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to undersigned by 29.04.2023. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in and shilpa@cercind.gov.in. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/

**(Harpreet Singh Pruthi)
Secretary**